House. What will happen in the other House?...(Interruptions)

SHRIMATI VASUNDHARA RAJE (Jhalawar): Sir. an excise tax of over 40 per cent has been levied on glass bottles, white plastic bottles which is paper-based and anything package is, at the moment. This structure favours the use of non-renewable energy, that is, plastic which cannot be recycled. is mostly oil-based and imported and of forests causes destruction where fine paper is made. On the other hand, 100 per cent recyclable glass produced from 100 per cent local raw materials is getting a very very severe setback. All over world, plastic packaging is being discouraged by taxes on deposits. of course, must do it the other round. Because of this situation, our glass industry lies in complete shambles today. India produces less glass than Thailand which is quite very shameful. Huge export markets like the Middle East, Japan, Maldives are being serviced by, at the moment, Thailand and Malaysia and not India. This excise duty, Sir, is not only unfair but definitely foolish. Scrapping it and the revenue losses so incurred would be completely compensated by the growth of production if it is freed from the excise burden. The Government must review their policy so that glass industry may not just survive but prosper. I will be very grateful, through you, if this particular matter on policy decision will be conveyed to the Government and perhaps the Government will do everything so the glass industry will survive and prosper. (Interruptions)

PROF. SRIMATI SAVITHRI LAKSHMANAN (Mukundapuram): Sir, I thank you very much for allowing me to raise an urgent matter of public importance.

Due to over-age bad condition and leakage of railway wagons, food articles transported to Kerala get spoiled and this causes undue loss to the incoming stock of food articles. The

number of wagon are also not enough. As this State is fully dependent on import of food articles from other States, the consequent hardship on account of the above reasons are very clear. So, I urge upon the Government through you Sir, to issue necessary orders to save my poor State.

SHRIMATI MALINI BHATTA-CHARYA (Jadavpur): Sir. the youths all over the country have observed this day as 'Save Tripura Day' to protest against the forcible repression of democratic movements the attack upon tribals, poor peasants, women and students in Tripura. want to draw the attention of the Government to the acute scarcity conditions now prevailing in Tripura. The scarcity conditions are considered to be a direct result of the shattering of democratic institutions in that State. Particularly, in the tribal areas of North Tripura, the public distribution system operating through the District Councils has autonomous completely broken down and the total failure of rural employment scheme has completely eroded the buying power of the rural and tribal poor. The poor people there are unable to draw their rations. The owners of the ration shops are selling whatever is available in the public distribution system in the black market. sold at Rs. 12 per kilo. Mass exodus of people from the tribal areas in search of food and work is reported. People are dying not only of malnutrition. but also of starvation. this situation, I would request Government to immediately food supplies to Tripura. It should also be ensured that when the supplies go to Tripura, they are not disrupted by speculators and black-marketeers. Schemes for rural employment should be fully implemented in Tripura for the benefit of the poor.

People should come to know how through the destruction of democratic institutions, Tripura has been brought to such a sorry pass. We want that the Report of Raghunath Ready